NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/08/2017 AT 10.30 AM PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL APPLICATION NUMBER : CP/23/2017 PETITION NUMBER : ASHOK KUMAR KANODIA & 2 ORS NAME OF THE PETITIONER(S) : SRINIDHI SYNTHETICS LTD & ANOTHER NAME OF THE RESPONDENT(S) : 241/242 UNDER SECTION **SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM 1. Preethi. S. Arasu Counsel for Petitioner for Rajagopal Sy Raghunathan Vecet & t Advocates

2. M.K. PREETHA. for KSR &CO.

Counsel-for Respondents

<u>ORDER</u>

Counsels for both the parties are present. Counsel for Respondent prayed for time for filing the counter, failing which the right of filing counter shall stand forfeited. At request, time is enlarged. Put up on 07.09.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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